

(d) whether representations from MPs regarding above cases are pending with NE Railway;

(e) if so, the details thereof and action taken thereon; and

(f) the steps taken by Government to sympathetically consider such cases in implementation of transfer policy?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) There exists a policy of periodical transfer of employees in the Railways for effective administration. However, the General Managers of Zonal Railways can exercise their discretion to transfer non-gazetted staff from stations/posts even earlier against whom there are complaints and exempt those on the verge of retirement (with 1 or 2 years of service left) if complaints against them are not serious.

(b) No, Sir.

(c) Does not arise.

(d) and (e) No representation regarding cases of Health Inspectors with two years of service left is pending on North Eastern Railway. However, one request from an Hon'ble Member of Parliament is pending regarding request transfer of a Health Inspector from Basti to Gorakhpur. The case has been processed for consideration of the competent authority.

(f) Such cases are considered sympathetically if there is merit in the case.

#### **Student privilege pass in AC class**

609. SHRIMATI KAHKASHAN PERWEEN:

DR. ANIL KUMAR SAHANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways provide student privilege pass in AC class, irrespective of entitlement to railway employees escorting their wards studying in Oak Grove School, Jharipani (Northern Railway), if so, the details thereof;

(b) whether there is need for providing similar pass in all trains to railway employees along with their wards studying in other educational institutions in the country to enable comfortable and safe journey of students, which will motivate them to feel proud and serve the country; and

(c) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Yes, Sir. The children of Railway employees are issued School Pass from the place of their residence to school and back at commencement/conclusion of school session and also on authorized vacations in the same class to which the Railway employee is entitled to avail of Privilege Pass. In case of a boy under 18 years and a girl of any age, one parent or one guardian is also included in the School Pass. However, such students studying in Oak Grove School, Jharipani are issued 1st Class Pass, as a special case and in case a teacher is an escort, he/she is also included in such a 1st Class School Pass.

(b) No, Sir.

(c) Does not arise.

#### **Railway museums in NE Railway**

†610. SHRIMATI KANAK LATA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway museums situated at NE Railway headquarter, Gorakhpur;

(b) whether there is any plan to build more museums under NE Railway/ headquarter, Gorakhpur in future;

(c) if so, the places where they are proposed to be located;

(d) whether the said museum is proposed to be constructed in front of Shatabdi gate of mechanized factory of NE Railway, where there are two residences of group 'C' employees namely residence no. 92 and which have been reconstructed from employees development fund; and

(e) the date when decision of converting this residence into museum was taken and when its reconstruction was done?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (d) There is one railway museum in Gorakhpur. An extension of the museum has been planned in vacant Quarter No. 92, adjacent to Mechanical Workshop, Gorakhpur which is surplus to requirement.

(e) Decision to convert Quarter No. 92 was taken on 30.4.2015. Reconstruction has not yet been done.

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†Original notice of the question was received in Hindi.